

ITEM NO.36

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.) No(s). 8312/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHIV KUMAR & ORS.

Respondent(s)

Date : 26-10-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBERS]

For Petitioner(s) Mr. Ashutosh Kumar Sharma, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) Ms. Vanshaja Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

The matter may be processed for listing before the Court in accordance with procedures, for which it is expected that petitioner shall have taken appropriate steps with regard to Respondent No.5, being deceased or not.

(GEETA AHUJA)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER